

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **24.11.2023** (FRIDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

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10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 225/2023 IA No. 733, 734, 735 & 736/2023	Mahal Hotel Pvt. Ltd. Vs Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Ltd.	Mr. Sandeep Bajaj	Mr. Pradeep Joy

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 163/2022 For Condone Delay IA No. 376/2022 Leave to file IA No. 455/2022 For Exemption IA No. 377 & 378/2022 Additional docs IA No. 379/2022	Alka Ajay Vijan Vs Renew Power Services Pvt Ltd & Anr.	Mr. Hari Hara Arun Soma Sankar	Mr. Saurabhsai Ganesan- R1 Mr. Raghav Menon
3	Comp App (AT) (CH) (Ins) No.208/2022 Leave to file IA No. 593/2022 For Stay IA No. 456/2022 To dispense with IA No. 457/2022	S Pradeep, Proprietor of Protech Engineering Vs Regen Powertech Pvt. Ltd. & 3 Ors	Mr.S Sathiyarayanan Ms. D Pavithra	Mr. AG Sathiyarayanan- R1 Mr. K Gaurav Kumar, CS- R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 408/2023 For Condone Delay IA No. 1248/2023 For Urgent listing IA No. 1246/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	

5	Comp App (AT) (CH) (Ins) No. 409/2023 For Exemption IA No. 1250/2023 For Condone Delay IA No. 1249/2023	MMTC Ltd Vs Sripatham Venkatasubramanian Ramkumar, RP for SICAL Logistics Ltd.	Mr. Kamal Kishen Jetley	
6	Comp App (AT) (CH) (Ins) No. 410/2023 For Urgent Listing IA No. 1251/2023 For Condone Delay IA No. 1252/2023 For Stay IA No.1253/2023	The Regional provident Fund Commissioner-II Kaloor Kochi Vs K.P.Dileep	Mr. R Vishnu	
7	Comp App (AT) (CH) (Ins) No. 411/2023 For Condone Delay IA No. 1254/2023 For Stay IA No. 1255/2023	The State Bank of India Vs Maligi Madhusudhana Reddy & Anr.	Mr. Pranava Charan	
8	Comp App (AT) (CH) (Ins) No. 412/2023 For Stay IA No. 1257/2023	V O Chidambaranar Port Authority Vs Shri Rajesh Chillale, RP of Ind Bharath Power Gencom Ltd.	Mr. P Ulaganathan	
9	Comp App (AT) (CH) (Ins) No. 413/2023 For Condone Delay IA No. 1260/2023 For Exemption IA No. 1259 & 1261/2023 Delay in refiling IA No. 1258/2023	Gujarat Energy Transmission Corporation Ltd. Vs Liquidator of Lanco Infratech Ltd. & 2 Ors.	Mr. Anal S. Shah	

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By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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